

**NOTIFICATION No. 170 / 2015**

**I**

The Government in G.O.Ms.No.750, Home (Courts-I) Department, dated 23.10.2015, have issued orders sanctioning two posts of Registrars in the High Court, Madras, in the cadre of District Judge viz., Registrar (District Judiciary) and Registrar (IT-cum-Statistics), High Court, Madras :

Thiru. C. Kumarappan, Judge, I Additional Special Court for Exclusive Trial of Cases under N.D.P.S. Act, Chennai, functioning as Officer on Special Duty (IT-cum-Statistics), High Court, Madras, is transferred and posted as Registrar (IT-cum-Statistics), High Court, Madras, in the said newly sanctioned post.

Thiru. P. Vadamalai, Additional Chief Metropolitan Magistrate (E.O.II), Egmore, Chennai, functioning as Officer on Special Duty (District Judiciary), High Court, Madras, is transferred and posted as Registrar (District Judiciary), High Court, Madras, in the said newly sanctioned post.

**HIGH COURT, MADRAS.**  
**DATED:02.11.2015.**

**Sd/- P.KALAIYARASAN**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – District Judges – Transfer and Postings -  
Notification - Joining instructions – Issued.

Ref: High Court's Notification No. 170 / 2015, dated : 02.11.2015.

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**I**

Thiru C.Kumarappan, Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai, functioning as Officer on Special Duty (IT-cum-Statistics), High Court, Madras, who has been transferred and posted as Registrar (IT-cum-Statistics), High Court, Madras, in the newly sanctioned post, in the High Court's Notification cited above is required to take charge of the post of Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai, immediately, without fail.

After assuming charge of the said post, he is required to hand over charge of the said post to the Judge, II Additional Special Court for exclusive trial of cases under N.D.P.S.Act, Chennai, immediately and take charge of the post of Registrar (IT-cum-Statistics), High Court, Madras, immediately, on the same day.

The Judge, II Additional Special Court for Exclusive Trial of Cases under N.D.P.S.Act , is required to hold full additional charge of the post of Judge, I Additional Special Court for exclusive trial of cases under N.D.P.S. Act, Chennai, until further orders.

**II**

Thiru. P. Vadamalai, Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai, functioning as Officer on Special Duty (District Judiciary), High Court, Madras, who has been transferred and posted as Registrar (District Judiciary), High Court, Madras, in the newly sanctioned post, in the High Court's Notification cited above is required to take over charge of the post of Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai, immediately, without fail.

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After assuming charge of the said post, he is required to handover charge of the said post to the Additional Chief Metropolitan Magistrate (E.O.-I), Egmore, Chennai, immediately and take over charge of the post of Registrar (District Judiciary), High Court, Madras, immediately, on the same day.

The Additional Chief Metropolitan Magistrate (E.O.-I), Egmore, Chennai, is required to hold full additional charge of the post of Additional Chief Metropolitan Magistrate (E.O.-II), Egmore, Chennai, until further orders.

**HIGH COURT, MADRAS.  
DATED: 02.11.2015.**

**Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL**